

[31 July, 2001]

RAJYA SABHA

July, 2001. The Department has also offered to send resource person(s) for any Seminar/Workshop on WTO related issues as may be organised by the Governments of the States/Union Territories.

Dispute over Dabhol Power Project

971. SHRI NAGENDRA NATH OJHA:
SHRI J. CHITTARANJAN:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the dispute over the Dabhol Power Project has dampened the flow of Foreign Direct Investments (FDI) into the country; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. RAMAN): (a) and (b) No, Sir. The inflow of FDI during January to May, 2001 was Rs. 6747.94 crore, which is 14% higher than that received during the corresponding period in the year 2000 (Rs. 5918.93 crore).

Introduction of foreign technology in Indian Industry

972. SHRIMATI AMBIKA SONI:
SHRI SANTOSH BAGRODIA:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that foreign technology is also introduced in the Indian industry alongwith foreign capital investment;

(b) if so, the names of the traditional industries in the country wherein use of advanced foreign technology has been encouraged, so far;

(c) whether it has resulted in higher production and lesser cost in these industries; and

(d) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. RAMAN): (a) Yes, Sir.

(b) Between January 1991 to May 2001, 7,019 technical